

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 310 of 2013 &
IA-403 of 2013**

Dated : 30th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Gayatri Sugar Ltd. Appellant(s)
Versus
Andhra Pradesh Northern Power
Distribution Co. & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Angad Mehta
Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for
APERC**

ORDER

It is submitted that the reply filed in I.A. may be treated as reply to the main Appeal. Therefore, the pleadings are complete.

Post the matter for hearing on **03.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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